



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Monday,4th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
39	<a href="#">Cont.Cas(C)/82/2018</a> FIXED	KAMAL CHANDRA NATH AND 43 ORS. <b>Versus</b> ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
40	<a href="#">Cont.Cas(C)/697/2023</a> FIXED	PANKAJ KUMAR SARMA <b>Versus</b> PABAN KUMAR BORTHAKUR AND 4 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	MR. D SAIKIA (r-3) MR. B GOGOI (r-3) MS. M DEVI (R1) MR. A DAS (R1) MR P NAYAK (r-3) MR. A PHUKAN (r-3)
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
41	<a href="#">Cont.App.(C)/2/2023</a> FIXED, WITH WA/42/2023 (D/O)	TONMOY PRATIM BORGHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
42	<a href="#">WP(C)/1075/2024</a> FIXED	SASHI MAHESWARI <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
43	<a href="#">WP(C)/5154/2023</a> FIXED	SUBRATA KUMAR ROY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">WP(C)/136/2023</a> B/O	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN	MR. B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
<b>Versus</b>				
THE UNION OF INDIA AND 5 ORS.				

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

41	<a href="#">I.A.(Civil)/679/2024</a> B/O in I.A.(Civil)/3552/2023 <b>WITH</b> <a href="#">WP(C)/6143/2023</a>	GAURANGA DAS <b>Versus</b> CHARAN RAY AND 4 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM MR H DAS
42		CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS S NATH	GA, ASSAM SC, AFDC

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

16	<a href="#">CRL.A(J)/95/2022</a> 6 Y 9 M 12 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/799/2022</a> in CRL.A(J)/95/2022	MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.  MAZAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A BEGUM  MS. A BEGUM	PP, ASSAM  PP, ASSAM
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
61	<a href="#">WP(C)/1218/2024</a> FIXED	ABHIRAM DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR	GA, ASSAM SC, BTC SC, REVENUE
62	<a href="#">WP(C)/1219/2024</a> FIXED	AJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO-OPERATION DEPT.)
<b>ADMISSION</b>				
63	<a href="#">WP(C)/2176/2023</a> FIXED	BONOJYOTSNA DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
64	<b>WITH</b> <a href="#">Cont.Cas(C)/222/2023</a>	BONOJYOTSNA DAS <b>Versus</b> KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
65	<a href="#">WP(C)/2586/2023</a> B/O	MUKUTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI	GA, ASSAM MR. S R BORUAH , ( R- 3 & 4) SC, SEC. EDU. SC, REVENUE SC, FINANCE
66	<a href="#">WP(C)/3978/2023</a> B/O	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./426/2024</a> FIXED	PROTYOT PRAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
<b>WITH</b>				
57	<a href="#">Bail Appln./277/2024</a>	HEMEN BRAHMA @ LOHIT <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
58	<a href="#">Bail Appln./458/2024</a> WITH OFFICE NOTE, FIXED	JAMIR UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
<b>BAIL HEARING</b>				
59	<a href="#">AB/329/2024</a> B/O	AHED ALI <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
<b>ORDERS</b>				
60	<a href="#">I.A.(CrI.)/186/2024</a> CRL.A. 210/2009(D/O), WITH P.B., FIXED in CrI.A./210/2009	KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM CBI	MR. M U MAHMUD	SC, CBI

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BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
49 <a href="#">WP(C)/1253/2024</a> FIXED	NAZMUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. SC, REVENUE
50 <a href="#">WP(C)/1254/2024</a> FIXED	GURU SINGH SABHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, FINANCE
<b>ADMISSION</b>			
51 <a href="#">WP(C)/5419/2015</a> FIXED	DINESH KALITA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
<b>WITH</b> <a href="#">I.A.(Civil)/682/2024</a> <b>in</b> WP(C)/5419/2015	ON THE DEATH OF DINESH KALITA HIS LEGAL HEIRS KANIKA KALITA and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MS. M BHARALI	SC, REVENUE
52 <a href="#">WP(C)/6635/2023</a> B/O	UDAI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
<b>ORDERS</b>			
53 <a href="#">I.A.(Civil)/702/2024</a> B/O <b>in</b> WP(C)/7131/2023	GIRIN BORAH @ GIRIN BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K PURKAYASTHA MR. S SHARMA	SC, CO OP MS. M D BORAH
<b>WITH</b> <a href="#">WP(C)/7131/2023</a>	GIRIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	SC, CO OP GA, ASSAM SC, U C B L

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Monday,4th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
52	<a href="#">CRP(IO)/41/2020</a> B/O	ABDUL MAZID AND 16 ORS. <b>Versus</b> MAHARUDDIN AND 3 ORS.	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MR. T ISLAM (R-1) MS N BEGOM (R-1)
53	<a href="#">I.A.(Civil)/3207/2023</a> FIXED in RSA/13042/2023	WAHAB ALI AND 4 ORS <b>Versus</b> TANU MIAH @ TANU ALI AND 3 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4) TOSLIMA BEGUM (r-1 to 4)
	<b>WITH</b> <a href="#">RSA/13042/2023</a> (Filing Number)	WAHAB ALI AND 4 ORS <b>Versus</b> TANU MIAH AND 3 ORS (H)	ALHAJJ I UDDIN	
54	<a href="#">Review.Pet./11/2024</a> in Tr.P.(C)./34/2023 (D/O), B/O	HEMA GOGOI <b>Versus</b> RENU KONWAR GOGOI	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	
<b>HEARING</b>				
55	<a href="#">CRP/29/2021</a> WITH LCR, B/O	CHANDAN PAUL CHOUDHURY @ MANOJ PAUL CHOUDHURY and ANR. <b>Versus</b> ON DEATH OF RATHINDRA NATH DUTTA HIS LEGAL HEIR JAYA DUTTA and 2 ORS.	MR.P MAHANTA	MD ASLAM MS B SARMA
<b>STAY MATTERS</b>				
56	<a href="#">CRP(IO)/94/2022</a> B/O	MD SOMED ALI AND 4 ORS <b>Versus</b> ASAN ALI AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A IKBAL (r-1,4,4,7) MRS. M NATH (r-1,4,4,7)
	<b>WITH</b> <a href="#">I.A.(Civil)/1129/2023</a> in CRP(IO)/94/2022	MD SOMED ALI AND 4 ORS <b>Versus</b> ASAN ALI AND ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	

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**[ For Monday,4th March 2024]**

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[THIS BENCH WILL SIT AT 2:00 PM AND WILL RISE AS SOON AS DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MRS. JUSTICE M.THAKURIA RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

6	<a href="#">I.A.(CrI.)/212/2024</a> AB 120/2024(D/O), B/O in AB/120/2024	IKRAMUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S NASRAT MR H BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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**[ For Monday,4th March 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
63	<a href="#">Bail Appln./643/2024</a> B/O	AMALENDRA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR B BORA	PP, ASSAM
<b><u>MOTION</u></b>				
64	<a href="#">Crl.Pet./240/2024</a> B/O	K RANJAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
65	<a href="#">AB/524/2024</a> FIXED	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
66	<a href="#">Bail Appln./489/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL, MFA AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
27	<a href="#">I.A.(Civil)/2792/2023</a> in MACApp./261/2010 (D/O), B/O in MACApp./261/2010	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMTI GEETA KAUR and 2 ORS		
28	<a href="#">I.A.(Civil)/2895/2023</a> WITH LCR, B/O in MACApp./238/2017	MRS MOUSUMI NEOG and 2 ORS <b>Versus</b> SRI RAJIB BHATTACHARJEE and ANR	MR. K K DUTTA	MR. R GOSWAMI MS. M SAIKIA MS N J DAS MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./238/2017</a>	MRS MOUSUMI NEOG and 2 ORS <b>Versus</b> SRI RAJIB BHATTACHARJEE and ANR	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA	MS. M SAIKIA (R 2) MS N J DAS MS. P BORTHAKUR (R 2)
29	<a href="#">I.A.(Civil)/3686/2023</a> B/O in MACApp./14873/2023	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SYEADA AYESHA SIDDIKA AND 6 ORS	MRS B ACHARYA MR. A ACHARYA	MR. A R AGARWALA (r-1 to 5) MR ADITYA AGARWALA (r-1 to 5)
	<b>WITH</b> <a href="#">MACApp./14873/2023</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SYEADA AYESHA SIDDIKA AND 6 ORS E	MRS B ACHARYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/14874/2023</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SYEADA AYESHA SIDDIKA AND 6 ORS E	MRS B ACHARYA	
30	<a href="#">I.A.(Civil)/63/2024</a> WITH LCR, B/O in MACApp./178/2021	SMTI. EVA DUTTA <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./178/2021</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR D MONDAL (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1302/2021</a> in MACApp./178/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	
31	<a href="#">I.A.(Civil)/678/2024</a> B/O in MFA/55/2021	M/S NISA INDUSTRIAL SERVICES PVT. LTD. AND ANR <b>Versus</b> SMTI. KOLI KOL AND ANR	MR. D GOSWAMI	MS. P BARUA

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CRIMINAL BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION (BA)</b>			
66 <a href="#">Bail Appln./638/2024</a> B/O	RUSHAN AHMED @ MADAI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR MONDAY THE 4<sup>TH</sup> DAY OF MARCH, 2024 ]**

**BEFORE**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

**[COURT NO: 22]**

**[AT 02:00 P.M.]**

**[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT AT 2:00 PM]**

## **JUDGMENT**

1 CRL.PET. 165/2023

ANIRUDHA DEY

**VERSUS**

THE STATE OF AP AND ANR

R TAKU

P HAZARIKA

PP OF AP